

THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following Hon'ble Judges will hold Court as Vacation Judges during the ensuing Summer Vacation of 2019 on the dates indicated below.

Court No.	Name(s) of the Hon'ble Judges	Assignment	Date & Time of sitting
XXIV 1 st Floor	Hon'ble Dr. Justice A.K. Rath Hon'ble Mr. Justice B. Rath	All Division Bench matters	22.05.2019 11.00 A.M.
XXV 1 st Floor	Hon'ble Mr. Justice D. Dash	All Single Bench Criminal matters	22.05.2019 11.00 A.M.
XXII 1 st Floor	Hon'ble Mr. Justice B. Rath	All Single Bench Civil & Writ matters	22.05.2019 After D.B.
XXIV 1 st Floor	Hon'ble Dr. Justice A.K. Rath Hon'ble Mr. Justice D. Dash	All Division Bench Civil & Writ matters	29.05.2019 11.00 A.M.
XXV 1 st Floor	Hon'ble Mr. Justice D. Dash	All Single Bench Civil & Writ matters	29.05.2019 After D.B.
XXII 1 st Floor	Hon'ble Mr. Justice S. Pujahari	All Single Bench Criminal matters	29.05.2019 11.00 A.M.
III 3 rd Floor	Hon'ble Kumari Justice S.Panda Hon'ble Mr. Justice Pramath Patnaik	All Division Bench Civil & Writ matters	04.06.2019 11.00 A.M.
XXV 1 st Floor	Hon'ble Mr. Justice S.K. Sahoo	All Single Bench Criminal matters	04.06.2019 11.00 A.M.
XXIV 1 st Floor	Hon'ble Mr. Justice Pramath Patnaik	All Single Bench Civil & Writ matters	04.06.2019 After D.B.
III 3 rd Floor	Hon'ble Kumari Justice S.Panda Hon'ble Mr. Justice Pramath Patnaik	All Division Bench Civil & Writ matters	11.06.2019 11.00 A.M.
XXIV 1 st Floor	Hon'ble Mr. Justice Pramath Patnaik	All Single Bench Civil & Writ matters	11.06.2019 After D.B.
XXV 1 st Floor	Hon'ble Dr. Justice A.K. Mishra	All Single Bench Criminal matters	11.06.2019 11.00 A.M.

During ensuing Summer Vacation, 2019, Hon'ble Dr. Justice A.K. Rath will be Senior Vacation Judge for the period from 20.05.2019 to 31.05.2019.

Hon'ble Kumari Justice S. Panda will be Senior Vacation Judge for the period from 01.06.2019 to 16.06.2019.

All urgent civil, criminal and company act matters which can not await reopening of the Court will be received in the High Court Office between 11.00 A.M. and 12.00 Noon during the Vacation on the working days.

Only the cases where the impugned orders have been passed or cause of action has arisen after 25.04.2019 will be treated as urgent matters to be taken up during the Vacation Court.

Mention Memos shall be filed before the Deputy Registrar(Judicial)/Officer-in-charge one day before the sitting of the Vacation Court and no mention memos shall be received after 12.00 Noon. Deputy Registrar(Judl.)/Officer-in-Charge, will place those memos before the respective Hon'ble Vacation Judge(s) for favour of Orders regarding listing of cases before Their Lordships on the date, place and time specified above.

THE HIGH COURT OF ORISSA,
CUTTACK
THE 16TH MAY, 2019.

BY ORDER,


16/5/2019
REGISTRAR (JUDICIAL)

THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that during the ensuing summer vacation of the Court for the year 2019, the office will function from 11.00 A.M. to 3.00 P.M. all through except on 26.05.2019, 02.06.2019, 05.06.2019, 08.06.2019, 09.06.2019, 14.06.2019, 15.06.2019 & 16.06.2019 which are public holidays and holidays of the Court. On the days the vacation courts sit, the concerned sections will function till rising of the Courts.


Superintendents of all Judicial Sections are hereby strictly directed not to spare any of their staff till finalisation of vacation cause lists on the listing days during the ensuing Summer Vacation, 2019.

The days i.e 12.06.2019 and 13.06.2019 are treated as compulsory period for attendance of all the Superintendents, S.Os., A.S.Os, Court Masters/Peskars, Peons, Court Peons working in the judicial sections, officer-in-charge and staff of the computer section, Superintendents and typists working in type section, Superintendents and staff of Copying Department, Duftaries and Peons in charge of Roneo and copy printer and staff of Generator wing for the purpose of preparation and finalisation of the weekly cause lists for the reopening week.

The consolidated weekly cause list of Ready cases up to the end of May, 2019 pertaining to all Judicial Sections shall be prepared chronologically and the same may be submitted to the Superintendent, Main Judicial Section by 12.06.2019.

THE HIGH COURT OF ORISSA,
CUTTACK
THE 16TH MAY, 2019.

BY ORDER,


16/5/2019
REGISTRAR (JUDICIAL)